1				_										2
May	٠		•				•	•			•	•		565.46
June	٠		•	•	•			•				•		168.17
July								•						1,252.30
August		٠.	′ •						•	٠				<b>42</b> 3. <b>5</b> 0
September		- :-			. •			٠						3,526.60
October								•	•					12,096.70
November					•		•	•	•	٠	•			8,771.70
December		•	•	•	•	•	•	•	•	•		•	•	10,233.05
+4,				-		Ton	ra <b>l</b>						-	42,324.95

## Statement-IV

## Year-wise Receipts through sale of Angora Wool or woollen garments at Division of Fur Animal Breeding Garsa

Particular			1980	1981	1982	Total
Sale of woollen garments(Rs.)	•	. •	5,679	6,405	14,695	26,779.00
Sale/auction of raw wool (Rs.)			5,000	26,050	32,694.50	63,744.50

565, [Transferred to the 1st March, 1983]

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## Distribution of surplus land In 1981-82

568. DR. BHAI MAHAVIR; SHRI SHRIDHAR WASUDEO DHABE:

SHRI SURESH KALMADI:

Will the Minister of RURAL DE-VELOPMENT be pleased to state;

- (a) the total area of land declared surplus and made available for distribution to landless persons under various land ceiling legislations at he beginning of the year 1981-82;
- (b) what is the acreage of land that has been distributed in various States in the year 1981-82 and in the year 1982-83, till 31st December 1982; and
- (c) what is the amount of money given invarious States to land-less persons, who were given land<sub>a</sub> under

the above programme during the year 1981-82 and 1982-83 till the 31st December 1982 per head?

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THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) and (b) A statement is appended at Statements I and II.

(c) Under the revised scheme of financial assistance to allottees ot ceiling surplus land, Rs. 1,000/- per hectare is given as grant. This amount is shared equally between the States and the Centre. During 1981-32 and 1982-83 grants were released as centre's share to the States as in Ihe statement appended at Statement in. Actual distribution of funds is done by the State Governments. It takes considerable time for them to obtain from the field such details as the number of persons benefited, the total amount given etc.

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Total area of land declared surplus and made available for distribution to landless persons under various land ceiling legislations at the beginning of the year 1981-8a

State/Union Territory	`				/	be	Area declared surplus up to the gining* of 1981-80	Area taken possession upto the begining of 1981-82
	_					·-	R	3
Andhra Pradesh			•	_,	•	, ,	10,07,675	4,11,803
Assam			٠	٠	•		5,73,493	5,01,521
Bihar			•	•			2,38 <b>,2</b> 16	1,31,000
Gujarat			•		•		89,873	20,758
Haryana			•		•		20,973	14,525
Himachal Pradesh			•	<b>.</b>			1,36,576	1,33,909
Jammu & Kashmir				•	•		••	• •
Karnataka				•	1		1,39,476	68,222
Kerala M	• •		•	•		. <b>.</b>	t,15,016	77,144
adhya Pradesh	•	• •	•	•	•	•	2,55,455	1,58,140
Maharashtra	• .		•	٠	• ` `	•	3,70, <del>3</del> 61	2,30,783
Manipur 🙃 😥	•: * * · ·	• ً_ •	e i i	٠	•		547	••_
Orlua			₩.	•	• .		\$7,958	1,20,168
Punjab	· (*		•	•	•	• - •	49,113	14,615
Rajasthan			• • •	•	•		. 2,46,225	2,20,517
Tamii Nadu .		• •	•	٠	•		76,047	7 <b>s</b> ,814
Tripura			•	4 .	• .		. t,96t	1,504
Uttar Pradesh	•. •	•• (	•	•	•		2,79,905	2,54,205
West Bengal	· ·		• •	•			1,40,704	95,918
Dadra & N.H.			e projection			•	8,967	5,98
Delhi		I, na 🧓	•	•			<b>78</b> 0	413
Pondicherry .			•		-1 7		g,527	976
en de la companya de La companya de la co		- -	Тот	'AL	-	· · ·	38,91,848	25,84,855

<sup>\*</sup>Based on compilation of data in April, 1981.

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Acreage of land distributed in various States in the year 1981-82 and 1982-83 (till December, 1982)

State/Union To	erritory	, 	. <b>`</b> : .		:			·		ted during 1981-82	Area distribu- ted during 1982-83 upto Dec, 1982)
1		٠.				· —		·	•		3
Andhra Prades	ь.								٠ . ا	17,755	5,780
Assam										6,551	2,664
Bihar						•	•			6,658	8,799
Gujarat .									į	0,384	5,166
Haryana .										8,550	2,810
Himachal Prad	lesh									145	
Jammu & Kas	hmir		•								,
Karnataka .										10,580	•
Kerala .										1,943	1,204
Madhya Prade	sh.									3,490	6,366
Maharashtra										869	
	•	•	•	•	•	•	-•	•	• .	ooy	•• طه التعوال
Manipur .	•		•	•	•	•	•		• •		. 52
Orissa	•		•	•		٠	•		•	1,752	H 3,685
Punjab .										1,70R	E 1,018
Rajasthan .	<b>បត្</b> វាភិ									(-) 1,98 <b>2</b> *	11,778
•	رع, صرب	<i>.</i>	•	•	Ť	·	·	-	·	\$	
Tamil Nadu	• •	•	٠	•	٠	•	•	•	•	3,964	4,011
Tripura .	•	•	•	•	•	•	•	•	•	153	u
Uttar Pradesh	•	•	•	•		•		•		8,935	4,00
West Bengal				٠						3,461	6,800
Dadra & Naga	- Have	eli							_	77	<b>45</b> 1
			•	-	-	•	-	•	-	"	
Delhi	•	•	•	•	•	•	•	•	•	••	374
Pondicherry	•	•	•	٠	•	•	•		•	67	**
			Тота	A.P.						76,888	1,09,49

<sup>\*</sup>Represents revised figures furnished by the State Governments.

**Pondicherry** 

TOTAL

(In Rupers)

20,000

14,03,000

1,13,58,577

## Statement-III

Total amount of money given in various States to those Landless persons who were given lands under the programme during 1981-82 and 1982-83.

State / Union Territory Grants released under revise scheme 1981-82 1982-83 Andhra Pradesh Assam . Bihar . 33,75,000 Gujarat Haryana Himachal Pradesh Karnataka Kerala 6,93,146 11,59,000 Madhya Pradesh Maharashtra 17,08,340 Orissa. 17,33,000 Punjab Rajasthan Tamil Nadu Tripura **23,09**1 24,000 Uttar Predesh 38,26,000 West Bengal **.:** . Dadra & N. H.